

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 10.04.2017

ORDER NO. 52 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 49/2017 for CESTAT Mumbai** to the extent indicated below:-

On 11.04.2017 at 02:30 PM, Hon'ble Sh. M.V. Ravindran, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical) will hear following ROA Application.

1. ST/ROM/92118/2017 in A. No. ST/325/2010

By Order



(A. Mohan Kumar)
Registrar

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F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 10.04.2017

ORDER NO. 53 of 2017

Hon'ble President is pleased to order the following sitting commencing from **17.04.2017 to till further orders for CESTAT Chennai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi C. S., Member (Judicial) and Hon'ble Shri M. M. Damodhar, Member (Technical)	From 17.04.2017 onwards	All Division Bench matters.
Hon'ble Ms. Archana Wadhwa, Member (J)	From the day she assume charge onwards	Single Member Bench Matters.

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order


(A. Mohan Kumar) 15/4

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 10.04.2017

ORDER NO. 54 of 2017

Hon'ble President is pleased to order the following sitting commencing from **08.05.2017 to 19.05.2017 or till further orders, whichever is earlier, for CESTAT Ahmedabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D. M. Mishra, Membar (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 08.05.2017 to 19.05.2017	All Division Bench matters

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order


(A. Mohan Kumar)
Registrar

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